MR. DEPUTY SPEAKER : The result* of the Division is : Ayes : 26; Noes : 73.

The motion is not carried by a majority of the total membership of the House and by a majority of not less than two-thirds of the Members present and voting. Therefore, the motion is lost.

The motion was negatived.

16.50 HRS.

ALL INDIA AYURVEDIC MEDICAL COUNCIL BILL

SHRI A. T. SARMA (Bhanjanagar) : I beg to move :

"That the debate on the motion 'That the Bill to provide for the constitution of an All India Ayurvedic Medical Council for India, maintenance of an Ayurvedic Medical Register for the whole of India and for matters connected therewith, be circulated for the purpose of eliciting opinion thereon by the first day of the next session'. which was adjourned on the 10th May, 1968, be resumed now."

MR. DEPUTY SPEAKER : The question is :

"That the debate on the motion 'That the Bill to provide for the constitution of an All India Ayurvedic Medical Council for India, maintenance of an Ayurvedic Medical Register for the whole of India and for matters connected therewith, be circulated for the purpose of eliciting opinion thereon by the first day of the next session', which was adjourned on the 10th May, 1968, be resumed now".

The motion was adopted.

श्री शिव नारायण (बस्ती) : आयुर्वेद के बारे में जो बिल सदन के सामने आया है मैं इसका स्वागत करता हूं। यह एक शुभ चीज है। अंग्रेजी दवाओं के बजाय आप देश की जो परम्परा रही है, जो पुरानी परम्परा रही है उसको अपनायें। वह बहुत उपयोगी है। हमारे जंगलों में, हिमालय की कंदराओं में लाखों किस्म की जड़ी बूटियां पाई जाती हैं लाखों किस्म की दवायें मौजूद हैं। ये ऐसी दवायें हैं जो कि बहुत उपयोगी साबित हुई हैं। आपको मालूम ही है कि जब लक्ष्मण मूर्छित हो गए थे तो हिमालय से ही संजीवनी बूटी लाई गई थी और उसको सूंघ कर वह होश में आ गए थे। जड़ी बूटियों के द्वारा बीमारियों का इलाज करना हमारी पुरानी परम्परा रही है। मैं चाहता हूं कि हैल्थ मिनिस्ट्री मेहरबानी करके इस चीज पर डीपली थिंक करे, बहुत ही ठंडे दिल से विचार करें। मैं नहीं चाहता हूं कि जल्दबाजी में कोई कदम वह उठाये। मैं सरकार को लम्बा समय देने के पक्ष में हूं। चार महीने या छः महीने के बाद मैं चाहता हूं कि सरकार इसके बारे में एक कम्प्रिहेंसिव बिल लाए। वैद्यक युग हमारे देश की रीढ़ रहा है, हमारे देश की संस्कृति का आधार रहा है। हमक अपने देश की परम्पराओं पर चलन चाहिये उनको पुनरुज्जीवित करना चाहिये। यह जो बिल है इसको लाने के लिए मैं माननीय सदस्य को हार्दिक धन्यवाद देना चाहता हूं। यह बहुत ही सुन्दर बिल है।

मान्यवर, मैं असैम्बली का भी मैम्बर रहा हूं, काउंसिल का भी रहा हूं...... ..

श्री मोल्हू प्रसाद (बांसगांव) : पार्लियामेंट में कैसे आ गए ?

श्री शिव नारायण : तमीजे नवाशत कमदे-देवा उलटनी थी रोटी उलट दी दवा। मैं कैसे आया यहां, उसका जवाब यह है कि जनता ने मुझ को यहां भेजा, इसलिए मैं आया। हमारे वोटरों ने हम को वोट किया और मैं यहां आ गया। साढ़े उन्नीस हजार की मैजोरिटी से जीत कर मैं यहां पार्लियामेंट में आया हूं। एक बार नहीं, दुबारा आया हूं। गरीब गरीब आदमियों को मैं रिप्रेजेंट करता हूं और मैं भी

---

*The following Members also recorded their votes :—
AYES : Shri Bhogendra Jha;
NOES : Sarvashri P. K. Khanna and Nawal Kishore Sharma.

[श्री शिव नारायण]

गरीब हूं। गरीबों की यह मांग है कि आयुर्वेदिक दवायें हमारे गांवों में चलें।

हम देखते हैं कि अगर किसी को पेट में गांव में दर्द होता है तो वैद्य जी चूर्ण दे देते हैं तो आसानी से ठीक हो जाता है। सरदर्द होता है है तो दवा बता देते हैं और ठीक हो जाता है मामूली सा नुस्खा बता देते हैं उससे बीमारी दूर हो जाती है। ये दवायें वहां चलनी चाहिये। एक तुलसी की पत्ती होती है उसको पानी में उबाल कर और उस में काली मिर्च, लौंग इत्यादि डाल कर और चाय की पत्ती डाल कर पी लेते हैं तो सरदर्द बुखार आदि ठीक हो जाते हैं। डा० गौरी शंकर हमारे क्लास फैलो थे। वह वहां मैडिकल आफिसर हैं। उन्हों मुझे कहा कि सुई वुई के चक्कर में न फंसो, तुलसी की चाय तो पी लो तो बुखार उतर जाएगा और तुम ठीक हो जाओगे। होता भी ऐसा ही है।

इस बिल को लाने के लिए मैं माननीय सदस्य को लाख लाख धन्यवाद देता हूं। आज हम देखते हैं कि सरकार इस तरफ ध्यान नहीं दे रही है। औषधियां पड़ी हुई हैं जंगलों में लेकिन कोई पूछने वाला नहीं है। अगर अब भी सरकार को होश आ जाए तो ग़नीमत है। सुबह का भूला हुआ शाम को घर आ जाए तो उसको भूला हुआ नहीं कहना चाहिये (इंटरप्शंज) हम लोग अंग्रेजी के नकलची न बने, अंग्रेजी दवाओं के पीछे न भागें। हम अपने ऋषियों द्वारा बताई गई परम्पराओं पर चलें, उनकी रक्षा करें। इसलिए इसको लाने के लिए मैं उनको धन्यवाद दे रहा हूं। वह एक अच्छी चीज लाए हैं। यह देश के लोगों की मांग थी.. 'इंटरप्शंज'

श्री रामावतार शास्त्री (पटना) : वैद्यों की जो बुरी हालत है, जो आर्थिक अवस्था है उस पर भी तो बोलो....

श्री शिव नारायण : हजूर ये वे लोग हैं जो पाकिस्तान की एजेंटी करते हैं और रूस की दलाली करते हैं। ये हमें उपदेश दे रहे हैं। चौबीस घंटे में एक बार ये अपना रुख बदलते हैं। एक-एक महीने के बाद ये अपना रुख बदलते हैं....

श्री रामावतार शास्त्री : उपाध्यक्ष महोदय, मैं इसका विरोध करता हूं। इनको अपने शब्द वापिस लेने चाहियें।

MR. DEPUTY-SPEAKER : It is not proper....

श्री शिव नारायण : इनको कोई हक नहीं है मुझे डिसटर्ब करने का। मैं गलत बात नहीं कह रहा हूं।

MR. DEPUTY-SPEAKER : You should not call any Member an agent of Pakistan.

श्री शिव नारायण : मैं उसको वापस लेता हूं।

जो आयुर्वेदिक दवायें हैं वे बहुत कीमती दवायें हैं और उसके साथ साथ आप यह भी देखें कि वे कम पैसे में मिल जाती हैं। हमारे डिप्टी मिनिस्टर साहब गांवों में जा कर देखें तो उनको पता चलेगा कि वहां नकली डाक्टर बैठे हुये हैं और लोगों के इंजक्शन लगाते फिरते हैं। फर्जी डाक्टर हैं वे। लेकिन जो वैद्य वहां हैं वे सिलबट्टे में दवाई को कूट कर, लोहे से पीट कर तैयार करते हैं और बढ़िया दवा देते हैं, बढ़िया बूटी देते हैं। उन बूटियों पर हमरा विश्वास है। वे दवायें हमारी जो देश की जल वायु है, उसके अनुकूल बैठती हैं।

मैं चाहता हूं कि हमारे डिप्टी मिनिस्टर साहब अपनी भी दवा करें और हमारी भी दवा करें। मैं चाहता हूं कि वह सुखी रहें और फले फूलें (इंटरप्शंज) मामूली चीज यह नहीं है जिस को ले कर हमारे भाई मखौल कर रहे हैं और हमारा मजाक उठा रहे हैं। मैं जो देश की सही मांग है उसको पेश कर रहा हूं, मुनासिब मांग पर मैं बोल रहा हूं। मैं चाहता हूं कि जो माननीय सदस्य मुझे टोक रहे हैं वे इसको समझने की कोशिश करें। मैं घास नहीं

काट रहा हूं। देश की जो डिमांड है उसको आपके सामने रख रहा हूं, समाज की जो डिमांड है उसको आपके सामने रख रहा हूं। मैंने हमेशा ही अंग्रेजी दवाओं का विरोध किया है। आज अगर एक अच्छी चीज सामने आई है तो इनको शोर नहीं करना चाहिये। इनको आप कंट्रोल करें? हम कमजोर नहीं हूं। अगर कोई सही कदम उठाया गया है तो हमें उसका समर्थन करना चाहिये। मैंने गांवों की बात कही है। मैंने कहा है कि कोशिश करके गांव गांव में, घर घर में हम आयुर्वेद की दवायें पहुंचाये? इन पर ही हमारे देश का विश्वास है। इन दवाओं का सेवन करके आराम पाना ही हमारे देश की परम्परा रही है·····

श्री कृष्ण कुमार चटर्जी (हावड़ा) : शहरों में नहीं?

श्री शिव नारायण : शहरों में भी हो। गांवों के बारे में मैंने इसलिए पहला कहा है क्योंकि वहां मास्किटो हमें मार डालते हैं। वहां फाइलेरिया का प्रकोप है, हमारे इलाके में घर घर में घेंघा का रोग है। उनका आप इलाज करें। वहां पर उन के लिए दवाएें पहुंचायें ताकि हमारे गांवों को सकून मिले, आराम मिले। गरीब किसानों को कम पैसों में और अच्छी दवा मिलनी चाहिये और इसका आप प्रबन्ध करें।

इन शब्दों के साथ में इसका समर्थन करता हूं।

17.00 HRS.

SEVERAL HON. MEMBERS *rose*—

MR. DEPUTY-SPEAKER: Order, order. We have had a full discussion. The only question was, we wanted to resume the adjourned debate, because the Minister, on that day, could not reply. Therefore, we had that motion.

SHRI SRINIBAS MISRA (Cuttack): We have had no say.

MR. DEPUTY-SPEAKER: 15 Members have participated in this.

DR. MELKOTE (Hyderabad): We want to participate.

MR. DEPUTY-SPEAKER: I am very sorry, Dr. Melkote. I would very much like you to say a few words on this Bill, but then if I permitted you, I would have to permit others also, and then the debate will go on. We are pressed for time. Later on you will get an opportunity to express your opinion. Now, I call on the Minister.

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY): Sir, I thank the hon. Members for taking a very keen interest in supporting the principle that has been adumbrated in this Bill. We have high respect for Mr. A. T. Sarma who is an old parliamentarian. Besides that, he is a very eminent Ayurvedic physician, is highly respected, and his reputation has even travelled across the seas. But unfortunately, in the Statement of Objects and Reasons, he was rather very unkind to the Government. He says that the Central Government is controlling the Ayurvedic education and treatment merely on the advice given by its Adviser on the indigenous systems of medicine. He is fully aware that in India, the Ayurvedic education at the under-graduate level, as that of the education in the allopathic system, is completely under the State Governments. Only whenever there are units of research or post-graduate classes established in the States, the Centre goes there with a general financial help as well as technical advice. Therefore, it is not a fact to say that here we are being governed only by the advice given by the Adviser on the indigenous systems of medicine. Besides, we through the Boards and Committees at the Centre, always do take a very keen interest in the matter of Ayurvedic education and treatment.

There is another point which he mentioned. He says that all the committees on the indigenous systems of medicine have recommended the establishment of an Ayurvedic Medical Council to control the

[Shri B. S. Murthy]

Ayurvedic education and treatment but that no action has yet been taken by the Central Government in the matter. It is again not a fact. For the elucidation of the Members of this august House, I would like to give a statement in which I will try to show what work has been done in this behalf. In 1958, the Udupa Committee recommended Central legislation; in 1959, the Central Council of Ayurvedic Research recommended central legislation. In 1960, a draft Bill was prepared in the Ministry. In 1961, the Planning Commission did not favour the integrated Ayurvedic education recommended by the Udupa Committee and the Central Council of Ayurvedic Research. Therefore, at a special meeting, the Ayurvedic Panel of the Planning Commission recommended *suddha* Ayurvedic education. I can quote a number of steps and measures that the Centre has taken in order to implement the recommendations of the various committees. 15 members have participated enthusiastically in this discussion and everyone of them has accepted the principle. Therefore, there is no necessity to elicit public opinion by circulating this Bill. Public opinion is elicited if there is any controversy in the House or outside. But in this case, people from all walks of life have said that they want an Ayurvedic Council. Therefore, there is no necessity to circulate this Bill for eliciting public opinion.

The Central Council of Health at its meeting held in October '62 at Mahabaleswar recommended *inter alia* that the curricula and syllabi of studies for siddha, ayurveda and unani courses should be circulated to the States and brought up for consideration at the next meeting of the Council. This has been done. The State Governments have given their opinions. They have been studied and consolidated. The Council made this recommendation that in its opinion, graduates of integrated have become doctors of an inferior type rather than vaidyas of high calibre in most cases. They became neither good dectors nor good vaidyas. Accordingly, a panel was set up by the Planning Commission in 1962 and in view of the recommendations made by the panel, a committee was set up in January 63 under the chairmanship of Shri M. P. Vyas, the then Minister for Labour and Health, Gujarat. There was some controversy about suddha and non-suddha ayurveda. We asked Mr. Vyas to draw up a curriculum and syllabus in pure unmixed ayurveda, extending to over 4 years, which should not include modern medicine or allied sciences.

The hon. member is of the view that nothing has been done. That is not correct. I would like him to withdraw this Bill, because our Bill is now ready. We wanted to introduce it this session itself, but unfortunately when it went to the Cabinet sub-committee, they said it must be broad-based and suggested some changes. We have accepted it and we are now redrafting the Bill. Therefore, I would request the hon. member to withdraw the Bill. He is a very good man. He is a real vaidya who has the qualifications prescribed by Charak and Sushruta—soft in word, kind in heart and understanding. Therefore, I would very much like him to withdraw the Bill and allow the Government to introduce a comprehensive, composite Bill in the next session.

SHRI A. T. SARMA (Bhanjanagar) : Sir, I am very thankful to the hon. members who have taken part in the discussion on this Bill. 15 members have spoken and they have all opined that the Bill is worth considering. The Deputy Minister agrees with the principles of the Bill and he has complimented me for it. At the same time, he has asked me to withdraw my Bill. I have to state my own position so that he would not insist on me to withdraw my Bill.

The same Bill was introduced in 1962. It came up for consideration in 1965. The then Health Minister gave an assurance that she would bring a comprehensive Bill within three months. This assurance was given before the end of the last Parliament. A committee was appointed for this purpose but that committee did not meet at all. Throughout her regime no action was taken to implement this assurance and that is why I was obliged to introduce this Bill again in this session. Fortunately, it came up for consideration soon. I am not pressing government to accept my Bill

at this stage, because they are going to introduce a Bill on the same lines. They say that it will be very comprehensive. But I have my own doubts about it.

The then Minister of Health, Dr. Sushila Nayar wanted that ayurved should be killed. So, she included it in the indigenous systems of medicine like homoepathy, hydropathy, unani, naturopathy, siddha, yoga and others. She wanted that there should be some representation for each system on the board so that ayurved will be only one among them. In that way she wanted to kill ayurved. That was her policy. Even the Britishers, while they did not give any encouragement to ayurved, did not dare to harm ayurved. But this Minister did everything in her power to harm ayurved. The damage caused to ayurved by her it is not easy to describe That is why she did not take any action to draft the Bill and kept quiet. So, I was obliged to re-introduce it this session.

Now, of course, we are fortunate that we have three Ministers who have not lip sympathy but real sympathy for ayurved. But the machinery on which they have to depend for implementing their decisions is controlled entirely by allopaths. With those clutches in the Ministry I do not know how these Ministers, in spite of their real sympathy for ayurved, can do something for ayurved. I know that they have sympathy for ayurved. But, at the same time, I would say that government would not be losing anything by circulating that Bill for public opinion.

SHRI SURENDRANATH DWIVEDY (Kendrapara): After all, this Bill is only for circulation which would help government to know the views of the public So, why not accept this?

SHRI A. T. SARMA: I am also prepared to give this assurance that I am prepared to withdraw my Bill the moment the government bring a comprehensive Bill, which will serve the purpose.

SHRI B. S. MURTHY: All right; I accept it.

SHRI A. T. SARMA: Then I do not want to say anything more. I request the House to accept my motion.

MR. DEPUTY-SPEAKER: The question is:

> "That the Bill to provide for the constitution of an All India Ayurvedic Medical Council for India, maintenance of an Ayurvedic Medical Register for the whole of India and for matters connected therewith, be circulated for the purpose of eliciting opinion thereon by the first day of the next session."

The motion was adopted.

12.16 HRS.

TREASON BILL

श्री यशपाल सिंह (देहरादून) : मैं प्रस्ताव करता हूं :

> "कि राजद्रोह के दोषी पाये जाने वाले व्यक्तियों को दण्ड देने तथा तत्सम्बन्धी विषयों के लिये उपबन्ध करने वाले विधेयक पर राय जानने के लिये इसे 31 दिसम्बर, 1968 तक परिचालित किया जाय।"

उपाध्यक्ष महोदय, आप की आज्ञा से मैं ट्रेजन बिल 1967 पर डिस्कशन शुरू करता हूं। हमारे देश के अन्दर इन 20 सालों में देश की राष्ट्रीयता के लिए, सेकुलरिजम के लिए, देश की अपनी अखण्डता के लिए न कोई कालेज है, न कोई स्कूल है न किसी तरह की क्लास लगायीं जाती है। जो सबक अंग्रेज ने दिया था वही सबक है जो आज भी रिपीट किया जा रहा है। मच्छर मारने के लिए इन्स्टीट्यूट्स कायम किए जाते हैं, कीड़ों और मकोड़ों के लिए बड़े बड़े डिपार्टमेंट खोले जाते हैं। लेकिन हिन्दुस्तान की इन्टीग्रिटी को कायम करने के लिए कोई ट्रेनिंग नहीं है। श्रीमन्, जिस वक्त रूस ने हथियार देने का तहैया किया और पाकिस्तान को हथियार सप्लाई करने का वायदा किया, हमारे ही यहां बैठे हुए भाई ऐसे थे जो चुप रह गए, जिन्होंने रूस की मजम्मत में एक लब्ज नहीं कहा बल्कि कई लोग ऐसे जो थे जो रूस की इस मामले में तारीफ कर रहे थे। तो कोई स्कूल में हमें ऐसा जरूर निकालना पड़ेगा कि जो आज देश के अन्दर दूसरे मुल्कों की तालीम है वह खत्म हो। देश के अन्दर दूसरे